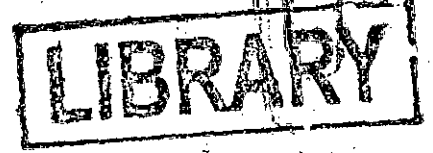


CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, KOLKATA



No. O.A. 350/01679/2016

Date of order: 19.1.2021

Present : Hon'ble Dr. Nandita Chatterjee, Administrative Member

Supti Banik divorced daughter of  
Late Jyotindra Lal,  
Residing at Village – Hyderpur,  
P.O. – Malda,  
P.S. – English Bazar,  
District – Malda,  
Pin – 732101, West Bengal.

..... Applicant.

-Versus-

1. The Union of India,  
Service though the Secretary,  
Ministry of Railways,  
543, Rail Board, Raisina Road,  
New Delhi, Delhi - 110001.
2. The General Manager,  
South Eastern Railway,  
11 Garden Reach Road,  
Kolkata – 700043.
3. The Divisional Railway Manager,  
South Eastern Railway,  
Adra Division,  
District – Purulia,  
Pin – 723121.
4. The Divisional Finance Manager,  
South Eastern Railway,  
Adra Division,  
District – Purulia,  
Pin – 723121.
5. Senior Divisional Personnel Officer,  
South Eastern Railway,  
Adra Division,  
District – Purulia,  
Pin – 723121.

..... Respondents.

For the Applicant : None

For the Respondents : Ms. G. Roy, Counsel

*hah*

**ORDER (Oral)**

**Per Dr. Nandita Chatterjee, Administrative Member:**

It appears from records that the applicant has not been represented on a number of occasions.

2. Accordingly, it appears that the applicant has lost interest to pursue this matter and, as such, the O.A. is dismissed for default.

**(Dr. Nandita Chatterjee)  
Administrative Member**

**SP**

